



**OFFICIAL MEMORANDUM**

Sub: Representation of the President, Tamil Nadu Judges' Association -Requesting to declare 01.04.2017 (Saturday) as holiday and to fix 08.04.2017 (Saturday) as working day instead of 01.04.2017 – Considered – 01.04.2017 declared as holiday and 22.04.2017 (Saturday) fixed as working day for all the Subordinate Courts in the State of Tamil Nadu and the Union Territory of Puducherry – Orders issued.

- Ref:1. High Court's Official Memoranda in R.O.C.No.81073-A/2016/C3, dated: 21.11.2016.  
2. Letter received from the President, Tamil Nadu Judges' Association, dated 20.03.2017.

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01.04.2017 (Saturday) has been declared as working day for all the Subordinate Courts in the State of Tamil Nadu and the Union Territory of Puducherry vide High Court's Official Memoranda under reference 1<sup>st</sup> cited.

The Tamil Nadu Judges' Association in their representation 2<sup>nd</sup> cited have requested to fix 08.04.2017 (Saturday) as working day instead of 01.04.2017 (Saturday) as ordered earlier.

The request of the said Association has been considered and as directed, the following orders are issued :

"01.04.2017 (Saturday) is declared as Holiday and 22.04.2017 (Saturday) is fixed as working day instead of 01.04.2017 for all the Subordinate Courts in the State of Tamil Nadu and the Union Territory of Puducherry".

HIGH COURT, MADRAS  
DATED: 28.03.2017

Sd/- R.Sakthivel  
REGISTRAR GENERAL

//True copy/Forwarded/By order//

T. S. Sumanthran-3.17  
Asst. Registrar (Admn.III)

To

01. All the Hon'ble Judges .
02. All the Registrars, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
03. All the Principal District Judges/District Judges
04. The Principal Judge, City Civil Court, Chennai
05. The VIII Additional Judge/IX Additional Judge/XI Additional Judge/XII Additional Judge/XIII Additional Judge/XIV Additional Judge (CBI Cases), Chennai
06. The Chief Judge, Court of Small Causes, Chennai
07. The Administrator General and Official Trustee, Chennai
08. The Chief Metropolitan Magistrate, Egmore, Chennai
09. The Additional Chief Metropolitan Magistrate (E.O.I), Egmore, Chennai
10. The Additional Chief Metropolitan Magistrate (E.O.II), Egmore, Chennai
11. The Presiding Officer, Principal Labour Court/I Additional Labour Court/ II Additional Labour Court/III Additional Labour Court, Chennai
12. The Presiding Officer, Labour Court, Coimbatore/ Cuddlore/ Madurai/ Salem/ Tiruchirappalli/Tirunelveli
13. The Presiding Officer, Principal/Additional Labour Court, Vellore
14. The Presiding Officer, Industrial Tribunal, Chennai.
15. The Additional District Judge and Presiding Officer, Special Court under Essential Commodities Act, Chennai/Coimbatore /Madurai/ Pudukottai/ Salem/ Thanjavur
16. The Judge, Additional Special Court for Exclusive trial of cases under NDPS Act, Chennai.
17. The Principal Judge,/I Additional Principal Judge/II Additional Principal Judge/III Additional Principal Judge, Family Court, Chennai
18. The Judge, Family Court,Coimbatore/Dharmapuri/Dindigul/Erode/ Madurai/ Udthagamandalam/ Salem/Sivagangai/Tiruchirappalli/Tirunelveli/Tiruvallur/ Vellore/Virudhunagar @Srivilliputhur
19. The City Government Pleader, City Civil Court Buildings, Chennai.
20. All the Chief Judicial Magistrate.
21. The Special Judge, Special Court under TNPID Act, Chennai/ Coimbatore/ Madurai
22. The Sessions Judge, Sessions Court for Trial of Bomb Blast Cases, Chennai at Poonamallee/Coimbatore.
23. The Director/Additional Director, Tamil Nadu State Judicial Academy, Chennai, Coimbatore and Madurai
24. The Chairman, Sales Tax Appellate Tribunal, Chennai
25. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai
26. The Secretary, High court, Legal Services Committee, Chennai.
27. The Member Secretary, Pondicherry Legal Services Authority, Pondicherry.
28. The Chairman, State Transport Appellate Tribunal, Chennai 104.
29. The Chairman,/Judicial Officer, Taxation Appeals Tribunal, Corporation of Chennai, Chennai

30. The II Additional District Judge (CBI Cases), Coimbatore/Madurai.
31. The III Additional District Judge (PCR), Madurai/II Additional District Judge (PCR), Tirunelveli
32. The I Additional District Judge (PCR), Thanjavur/Tiruchirappalli
33. The Sessions Judge, Sessions Court for Trial of Cases relating to Communal Clashes, Madurai
34. The Chief Judge, Puducherry.
35. The Chief Judicial Magistrate, Puducherry.
- \*\*\* (with a request to communicate copies to all the Judicial Officers in the State of Tamil Nadu and Union Territory of Puducherry under your control)
36. The Secretary, Madras Bar Association, High Court, Madras.
37. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
38. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
39. The Secretary, Women Lawyers Association, Madras.
40. The Secretary, Law Association, Madras.
41. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre, High Court Buildings, Madras.
42. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
43. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
44. The Secretary, Madurai Women Lawyers' Association, Madurai.
45. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai
46. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
47. The Chairman, Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, Salem Bar Association Building, Hasthampatty, Salem - 636 007
48. The Official Liquidator, 'Corporate Bhavan', 2<sup>nd</sup> floor, No.29, Rajaji Salai, Ch-1.
49. All Law Officers including the Administrator General and Official Trustee and Central Law Officers in the City.
50. The Registrar, Income Tax Appellate Tribunal, Rajaji Bhavan, Chennai 90.
51. The Secretary, Railway Rates Tribunal of India, No.5, Dr. P.V.Cherian Crescent Road, Egmore, Chennai-105.
52. The Registrar, Central Administrative Tribunal, City Civil Court Bldgs, Chennai
53. The Registrar, Railway Claims Tribunal, No.50, Mc.Nicholas Rd, Chetpet, Ch-31.
54. The Registrar, State Consumer Disputes Redressal Commission, Slum Clearance Board Buildings, II Floor, 212, R.K.Mutt Road, Chennai-4.
55. The Registrar, Armed Forces Tribunal, Regional Bench, No.1A, (Old MH Complex), Rudhra Road, St. Thomas Mount, Chennai-16.
56. The Curator, High Court Museum, High Court, Madras.
57. The Accountant General, Anna Salai, Chennai- 18.
58. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.

59. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
60. The Press Reporters, High Court, Madras.
61. The Pay and Accounts Officer, High Court Campus, Madras.
62. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court Campus, Madurai.
63. The Post Master General, Anna Salai, Chennai-2.
64. The Director of Stationery and Printing, Government Press, Chennai.
65. The Works Manager, Govt. Central Press, Chennai -79.
66. The Dy. Works Manager, Government Press, High Court Buildings, Madras.
67. The Director, All India Radio, Chennai-4 (News Division).
68. The Director, Doordarshan, Chennai-5 (News Division).
69. The Official Liquidator, 'Corporate Bhavan', 2<sup>nd</sup> floor, No.29, Rajaji Salai, Chennai-1.
70. The Registrar, Income Tax Appellate Tribunal, Rajaji Bhavan, Chennai 90.
71. The Secretary, Railway Rates Tribunal of India, No.5, Dr. P.V.Cherian Crescent Road, Egmore, Chennai-105.
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78. The Dy. Works Manager, Government Press, High Court Buildings, Madras.
79. The Director, All India Radio, Chennai-4 (News Division).
80. The Director, Doordarshan, Chennai-5 (News Division).
81. The Secretary, Law Clerks Association, High Court, Madras.

Copy to :

01. The Section Officers, B, B5, F & Protocol Sections, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
02. The Section Officer, "C" Section, Madurai Bench of Madras High Court, Madurai
03. The Chief Posting Clerk, Appellate Side, High Court, Madras.
04. The Posting Clerk, Original side, High Court, Madras.
05. The Notice Boards, Appellate Side and Original side, High Court, Madras.
06. The Telephone Operator, High Court, Madras.
07. The Record Keeper, A.D. Records, High Court, Madras.

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